

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 28th January, 2022

No.HC.VII-05/2021/ 453 /A. Shri Sanjeev Kumar Sharma, Secretary, Assam Legislative Assembly, Dispur (On Deputation) is withdrawn to the parent department and posted as District and Sessions Judge, Kokrajhar, vice Smti Arunima Deka already retired from service on superannuation.

On being released by the Govt., Shri Sharma will join his new assignment after handing over of charge of his Office in the Assam Legislative Assembly, Dispur.

No.HC.VII-05/2021/ 454 /A. Shri Biswajit Chakraborty, Member, MACT, No.2, Kamrup (M), Guwahati, is transferred and posted as Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati, vice Smti Selina Begum is retiring from service on 31.01.2022 on superannuation.

Shri Chakraborty will hand over charge of his Court and Office to the Member, MACT, No.3, Kamrup (M), Guwahati and join his new assignment immediately after 31.01.2022.

No.HC.VII-05/2021/ 455 /A. Shri Naimuddin Ahmed, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati, is transferred and posted as Member, MACT, No.2, Kamrup (M), Guwahati, vice Shri Biswajit Chakraborty posted at the same station.

Shri Ahmed will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately after 31.01.2022.

No.HC.VII-05/2021/ 456 /A. Shri Lohit Kumar Saikia, Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati, is transferred and posted as Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati, vice Shri Naimuddin Ahmed posted at the same station.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately after 31.01.2022.

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No.HC.VII-05/2021/ 457 /A. Shri Pijush Pratim Bairagi, Addl. District and Sessions Judge, Nagaon, is transferred and posted as Addl. District and Sessions Judge, FTC, No.3,Kamrup (M), Guwahati, vice Shri Lohit Kumar Saikia posted at the same station.

Shri Bairagi will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and proceed to join at his new place of posting immediately after 31.01.2022.

No.HC.VII-05/2021/ 458 /A. Shri Pijush Pratim Bairagi, Addl. District and Sessions Judge, Nagaon is not entitled to Travelling Allowance in the spirit of SR 241 in Division XII of the Fundamental Rules and Subsidiary Rules as per Clause-9 of the Transfer Policy for the Judicial Officers of Assam issued on 17.12.2021, as his transfer to Guwahati is made on his request.

By Order,

Sd/- Roman Baruah.

REGISTRAR (VIGILANCE)

Memo No. HC.VII-05/2021/ 459 - 485 /A.

Dated 28.01.2022

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Secretary, Assam Legislative Assembly, Dispur for information and necessary action with reference to his letter No.L.A.E.5/2021/307 dated 20.01.2022. He is requested to take necessary steps for release of Shri Sanjeev Kumar Sharma from the post of Secretary, Assam Legislative Assembly, Dispur so that he may join his new assignment at the earliest.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, _____
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI & NIA, Assam, Guwahati.

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28.01.2022*